

**DIVISION BENCH**

**O-152**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1759(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC W.B & TRIALA DEALERS PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances**

None

**ORDER**

No representation.

List this matter on 07.05.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**